

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
STARRED QUESTION NO. †*194
ANSWERED ON 15.03.2022**

Promotion of Sports in Tribal Areas of Madhya Pradesh

†*194. SHRI GAJENDRA SINGH PATEL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the schemes being implemented to promote sports in tribal areas;**
- (b) whether any special project is being implemented in Madhya Pradesh, a tribal dominated State, so as to enable tribal children to showcase their talent in traditional sports and if so, the details thereof;**
- (c) the details of various sports related schemes being implemented in tribal areas;**
- (d) the details of various sports related schemes being implemented in Khargone-Bharwani Parliamentary Constituency in the State of Madhya Pradesh; and**
- (e) whether the Government proposes to open any Sports Academy in the State of Madhya Pradesh and if so, the details thereof?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. †*194 TO BE ANSWERED ON 15/03/2022 REGARDING “PROMOTION OF SPORTS IN TRIBAL AREAS OF MADHYA PRADESH” ASKED BY SHRI GAJENDRA SINGH PATEL, HON’BLE MEMBER OF LOK SABHA

(a) to (d) ‘Sports’ being a State subject, the responsibility to promote and develop sports in the country, including tribal areas to enable tribal children to showcase their talent in traditional sports, rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts. However, the Ministry of Youth Affairs & Sports implements the following schemes for development of sports in the country, including the tribal areas of Madhya Pradesh:

(i) Khelo India Scheme; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Fund; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

Further, one of the verticals of the Khelo India Scheme, namely, “Promotion of rural and indigenous/tribal games”, is specifically dedicated to encouraging and showcasing of traditional sports of the country.

(e) This Ministry has accredited 16 sports academies of various sports disciplines in the State of Madhya Pradesh under the “Support to National/Regional/State Sports Academies” vertical of the Khelo India Scheme.
